

Bodies and trade in the matter of appointments made by them?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) No.

(c) Government have instructed appointing authorities that all vacancies arising in Central Government establishments (except those that are filled through the Union Public Service Commission or by normal promotion of permanent hands or by open competitive examination, should be notified to the appropriate Employment Exchange and that no vacancy should be filled by direct recruitment unless the Employment Exchange concerned certifies that it is unable to supply suitable candidates.

(d) While Employment Exchanges have not yet become the main channel of recruitment for State Governments and local bodies they are being used in an increasing measure for this purpose.

EMPLOYMENT EXCHANGES

*608. **Shri M. L. Dwivedi:** Will the Minister of Labour be pleased to refer to his speech delivered at Bombay on the 5th June, 1952 while addressing the officers and staff of the employment service with special attention to the following extract:

"I am interested in the organisation and I would like to see that the Employment Exchanges become permanent."

and state:

(a) the steps taken or likely to be taken by Government in this direction;

(b) the time likely to be taken in implementing the proposal; and

(c) what shall be financial implications over and above the present undertakings of the Government of India and the States, if any, as a result of the proposed move translated into action?

The Minister of Labour (Shri V. V. Giri): (a) to (c). A Committee is being set up to examine the future of the Directorate General of Resettlement and Employment including the Employment Exchanges. On the recommendations of the Committee will depend the future shape of the Employment Exchange etc. As proposals will be submitted by the Committee, it is not possible to say at this stage how long it will take to implement these proposals and what the financial

implications of these proposals will be. I place a copy of the terms of reference of this Committee on the Table of the House. [See Appendix III, annexure No. 39]

Shri Krishna Chandra: May I know whether the Committee has submitted its report?

Shri V. V. Giri: It has yet to sit.

Shri Krishna Chandra: Are all vacancies in the Central Services referred to the Employment Exchange and in addition thereto are advertisements published in the press?

Shri V. V. Giri: Advertisements are published in the press if they are public Service Commission appointments, but others are not advertised.

Shri Krishna Chandra: Am I to understand then that in respect of employees recruited through this agency no advertisements are published in the press?

Shri V. V. Giri: There are people who have applied for various jobs and they are in the registers.

Shri M. L. Dwivedi: May I know the names of the members of the Committee and when is the Committee likely to commence its work?

Shri V. V. Giri: I have placed a copy of the terms of reference on the Table of the House, and in addition I have also several times answered this question on the floor of the House.

Shri M. L. Dwivedi: When will the Committee commence its work?

Shri V. V. Giri: Very soon; within one or two weeks.

Shri G. P. Sinha: May I know whether clerical posts filled through the Employment Exchange are given to people coming from a place of the officers, who are appointing authority?

Mr. Speaker: Apparently he is drawing an inference of partiality.

Shri G. P. Sinha: Yes, Sir.

Mr. Speaker: That is not in order. Next question.

ROLLING STOCK

*604. **Shri Jasani:** Will the Minister of Railways be pleased to state:

(a) the number of orders placed for rolling stock, coaches and wagons with the foreign countries during the period 1st November 1951 to 30th October, 1952;

(b) the names of countries and the estimated cost of goods ordered; and
(c) the agency through which the order is placed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). A statement containing the information is placed on the Table of the House. [See Appendix III, annexure No. 40]

(c) The Director General, India Store Department, London.

Shri Jasani: May I know the names of the firms with whom orders have been placed?

Shri Alagesan: The statement gives the names of the countries, but not the names of the firms. I have not got the information just now.

Shri Jasani: Has any advance been made to these firms, and if so, what is the amount?

Shri Alagesan: I do not have the information just now, but I have the total cost of these orders in respect of the various countries.

Mr. Speaker: What is the total cost?

Shri Alagesan: It is given in the statement.

Shri Jasani: May I know what proportion of the orders has up till now been executed?

Shri Alagesan: If he wants for any particular item, I can give the information.

Shri Nambiar: In view of the fact that under-frames are being manufactured in the Locomotive Works at Tatanagar, may I know whether under-frames are also included in these orders?

Shri Alagesan: Yes, Sir. The statement will show that orders for under-frames have also been placed, but before the orders are placed the entire indigenous capacity is being utilised, and then only orders are placed abroad.

Shri Nambiar: May I know the extent to which under-frames are being manufactured in the Locomotive Works at Tatanagar?

Mr. Speaker: It is too much.

Shri Alagesan: I should like to have notice.

Shri K. K. Basu: Before these orders are placed, are tenders invited from the different countries which are in a position to supply the requirements?

Shri Alagesan: Tenders are invited. Our officers go there and negotiate these orders.

Shri Jasani: In regard to the order for coaches, may I know what proportion of it has been up till now executed and what is the amount outstanding?

Shri Alagesan: The order for 100 metre gauge all metal coaches with Belgium is likely to be fulfilled between October and December 1952.

Shri Jasani: And about the orders placed with U.K.?

Shri Alagesan: 41 per month from January 1953.

EXPERTS FROM INTERNATIONAL LABOUR ORGANISATION

*605. **Shri Punnoose:** Will the Minister of Labour be pleased to state:

(a) whether the International Labour Organisation has lent a team of experts for productivity studies in India;

(b) if so, who are the experts, what are their nationalities, what are their qualifications and previous experience, what are their emoluments and what expenditure is expected to be incurred on their behalf by the Government of India;

(c) what are the details of the scheme which they will be in charge of, where are the schemes situated, what will be the total expenditure of the Government of India on these schemes and when will these schemes come into being;

(d) whether the details of the scheme have been circulated to any non-official organisation; if so, which are they; and

(e) whether these organisations have sent their opinions on the schemes and if so, what are the opinions expressed by each?

The Minister of Labour (Shri V. V. Giri): (a) Yes. The Government of India have entered into an agreement with the I.L.O. for obtaining the services of a team of experts on productivity studies and systems of payment by results.

(b) The experts selected so far are:—

- (1) Prof. T. U. Matthew (Leader)
- (2) Mr. H. F. Ross
- (3) Mr. G. L. Peace
- (4) Mr. K. J. Shone
- (5) Mr. James Shearer